## THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

## NO.HCM.III/166/2019-Judl./Part-I/ 528

Dated Shillong, the 18th March, 2025

It is hereby notified for the information of all concerned that on 19-03-2025, DIVISION BENCH-III comprising Hon'ble Mr. Justice W. Diengdoh and Hon'ble Mr. Justice B. Bhattacharjee, in addition to Their Lordships' list and determination, shall take up urgent matters, if any, from the list and determination of DIVISION BENCH-II.

Further, on the above mentioned date, Hon'ble Mr. Justice B. Bhattacharjee, in addition to His Lordship's list and determination, shall take up urgent matters, if any, from the list and determination of Hon'ble Mr. Justice H.S. Thangkhiew.

By Order,

JOINT REGISTRAR (LISTING)

Dated Shillong, the 18th March, 2025

Memo NO.HCM.III/166/2019-Judl./Part-I/ 528A Copy to: -

The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.

- 2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Registrar (Judicial Service) –cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
- 10. All Court Masters/Court Officers concerned for information and necessary action.
- The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 12. Notice Board.
- 13. Office File.

JOINT REGISTRAR (LI:STING)

362/2025